

(e) No, Sir.

(f) Does not arise.

**Modernisation of Rice Mills of Palghat,
Kerala**

2121. SHRI A. VIJAYARAGHAVAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Union Government have received the proposal from Government of Kerala to modernise rice mills in Palghat district, with the help of technology mission; and

(b) If so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Ministry of Food Processing Industries has not received any proposal from Government of Kerala for modernisation of rice mills in Palghat.

(b) Question does not arise.

Chambal cad Phase II Project

2122. SHRI MAHENDRA SINGH MEWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Chambal Catchment Area Development Phase II Project submitted by Government of Rajasthan to the Ministry of Water Resources in 1987 has been forwarded to the World Bank;

(b) if so, whether since 1974 lined water courses are stated to have been constructed in the Chambal area, on behalf of cultivators and in some cases loans also said to have been advanced directly to the cultivators by commercial banks;

(c) whether in Haryana and Punjab in similar cases in stage II area of Indira Gandhi Nehar Pariyojana the cost of such courses have been borne by the State Government

and the total liabilities in the Chambal context area stated to be about Rs. 125 crores, which alongwith three consecutive severe droughts since 1984-85 have added to the common farmers' burdens; and

(d) if so, how does Union Government in conjunction with Rajasthan Government and the banks propose to alleviate the poor cultivators burdens?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) to (d). Lined water courses are being constructed in the IGNP and Chambal areas since 1976. These works were undertaken on behalf of the cultivators for which institutional finance was provided. However, from 1.4.1986, the cost of construction of water courses below the outlet upto 5-8 hectare blocks is being borne by Government of India and the State Government on matching basis. The question of providing relief to the farmers in respect of loans already advanced for construction of water courses is to be decided by the State Government in consultation with the financial institutions.

[Translation]

Sugar Mills in Bihar

2123. SHRI SHIBU SOREN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of sugar mills in Bihar lying closed so far;

(b) the reasons therefor;

(c) the number of employees working in these mills rendered unemployed thereby; and

(d) the number of new sugar mills to be set up in the State and location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES